

CORRECT

**COURTS OF DISTRICT/ADDITIONAL DISTRICT & SESSIONS JUDGE, JALANDHAR**

Mar 20

**TARGETS FOR DISPOSAL OF CASES UNDER ACTION PLAN 2019-20 (1.4.2019 To 31.03.2020) (UPTO 31.03.2020)**

Sr. No.	Name of the court	Number of Cases identified as on 01.04.2019	Cases included	Cases excluded	Total Disposal (Upto 31.03.2020)	Balance at the end of month	Percentage of target achieved	10 and more than 10 years old cases targetted under Action Plan 2019-20		
								Such cases as on 01.04.2019	Disposal upto the end of the month	Balance upto the end of month
<b>Addl. District Judges</b>										
1	<b>Sh. Kanwaljit Singh Bajwa, AD&amp;SJ (Till 10.12.2019 AN)</b>									
a)	25 Oldest Execution Petitions	25		5	20	0	80.00%			0
b)	All Cases which were instituted upto 31.12.2015	15		7	8	0	53.33%			0
c)	All PC Act Cases which are more than one year old	0		0	0	0	0.00%			0
d)	All NDPS Cases which are more than one year old	79		27	52	0	65.82%			0
e)	All Cases in which the accused are in custody for a period of one year	2		2	0	0	0.00%			0
f)	Other oldest Civil & Criminal Cases besides above categories	29		14	15	0	51.72%			0
	<b>Total</b>	<b>150</b>	<b>0</b>	<b>55</b>	<b>95</b>	<b>0</b>	<b>63.33%</b>	<b>0</b>	<b>0</b>	<b>0</b>
*	<b>Ms. Ranjeet Kaur, AD&amp;SJ (wef 11.12.2019 upto 28.02.2020)</b>									
a)	25 Oldest Execution Petitions		5	3	2	0	40.00%			0
b)	All Cases which were instituted upto 31.12.2015		12	10	2	0	16.67%			0
c)	All PC Act Cases which are more than one year old		0	0	0	0	0.00%			0
d)	All NDPS Cases which are more than one year old		27	17	10	0	37.04%			0
e)	All Cases in which the accused are in custody for a period of one year		2	2	0	0	0.00%			0
f)	Other oldest Civil & Criminal Cases besides above categories		11	11	0	0	0.00%			0
	<b>Total</b>	<b>0</b>	<b>57</b>	<b>43</b>	<b>14</b>	<b>0</b>	<b>25.45%</b>	<b>0</b>	<b>0</b>	<b>0</b>
2	<b>Sh. Manjinder Singh, AD&amp;SJ</b>									
a)	25 Oldest Execution Petitions	25	5	5	25	0	100.00%			0
b)	All Cases which were instituted upto 31.12.2015	2	6	1	5	2	71.43%	1	1	0
c)	All PC Act Cases which are more than one year old	0	1	0	0	1	0.00%			0
d)	All NDPS Cases which are more than one year old	115	13	11	104	13	88.89%			0
e)	All Cases in which the accused are in custody for a period of one year	3	0	3	0	0	#DIV/0!			0

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f)	Other oldest Civil & Criminal Cases besides above categories	5	0	5	0	0	#DIV/0!			0
	<b>Total</b>	<b>150</b>	<b>25</b>	<b>25</b>	<b>134</b>	<b>16</b>	<b>89.33%</b>	<b>1</b>	<b>1</b>	<b>0</b>
*	<b>Ms. Harveen Bhardwaj AD&amp;SJ (Regular Court till 13.08.2019)</b>									
a)	25 Oldest Execution Petitions	25	4	15	14	0	56.00%			0
b)	All Cases which were instituted upto 31.12.2015	19	11	17	13	0	46.43%	0	0	0
c)	All PC Act Cases which are more than one year old	0	0	0	0	0	#N/A			0
d)	All NDPS Cases which are more than one year old	106	0	104	2	0	40.00%			0
e)	All Cases in which the accused are in custody for a period of one year	0	0	0	0	0	#N/A			0
f)	Other oldest Civil & Criminal Cases besides above categories	0	94	46	48	0	52.17%			0
	<b>Total</b>	<b>150</b>	<b>109</b>	<b>182</b>	<b>77</b>	<b>0</b>	<b>51.33%</b>	<b>0</b>	<b>0</b>	<b>0</b>
3	<b>Sh. Darbari Lal, AD&amp;SJ</b>									
a)	25 Oldest Execution Petitions	25			22	3	88.00%			0
b)	All Cases which were instituted upto 31.12.2015	18	4		11	11	50.00%			0
c)	All PC Act Cases which are more than one year old	0			0	0	#DIV/0!			0
d)	All NDPS Cases which are more than one year old	107	2	6	91	12	88.35%			0
e)	All Cases in which the accused are in custody for a period of one year	0			0	0	#DIV/0!			0
f)	Other oldest Civil & Criminal Cases besides above categories	0			0	0	#DIV/0!			0
	<b>Total</b>	<b>150</b>	<b>6</b>	<b>6</b>	<b>124</b>	<b>26</b>	<b>82.67%</b>	<b>0</b>	<b>0</b>	<b>0</b>
4	<b>Sh. Khem Karan Goyal, AD&amp;SJ</b>									
a)	25 Oldest Execution Petitions	25	2	2	21	4	84.00%			0
b)	All Cases which were instituted upto 31.12.2015	11	1	1	5	6	45.45%			0
c)	All PC Act Cases which are more than one year old	0	0	0	0	0	#DIV/0!			0
d)	All NDPS Cases which are more than one year old	108	5	3	95	15	86.36%			0
e)	All Cases in which the accused are in custody for a period of one year	6	0	2	3	1	75.00%			0
f)	Other oldest Civil & Criminal Cases besides above categories	0	0	0	0	0	#DIV/0!			0
	<b>Total</b>	<b>150</b>	<b>8</b>	<b>8</b>	<b>124</b>	<b>26</b>	<b>82.67%</b>	<b>0</b>	<b>0</b>	<b>0</b>
5	<b>Sh. Parminder Singh Grewal AD&amp;SJ (Regular Court wef 13.08.2019)</b>									
a)	25 Oldest Execution Petitions	25	25	19	28	3	24.00%			0
b)	All Cases which were instituted upto 31.12.2015	11	17	11	10	7	58.82%	1	1	0
c)	All PC Act Cases which are more than one year old	0	6	0	0	6	0.00%			0
d)	All NDPS Cases which are more than one year old	83	44	85	39	3	92.86%			0

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e)	All Cases in which the accused are in custody for a period of one year	31	22	30	16	7	6.45%			0
f)	Other oldest Civil & Criminal Cases besides above categories	0	0	0	0	0	#DIV/0!			0
	<b>Total</b>	<b>150</b>	<b>114</b>	<b>145</b>	<b>93</b>	<b>26</b>	<b>78.15%</b>	<b>1</b>	<b>1</b>	<b>0</b>
6	<b>Sh. Hira Singh Gill, AD&amp;SJ</b>									
a)	25 Oldest Execution Petitions	25	5	5	24	1	96.00%			0
b)	All Cases which were instituted upto 31.12.2015	27	0	6	17	4	80.95%			0
c)	All PC Act Cases which are more than one year old	0			0	0	#DIV/0!			0
d)	All NDPS Cases which are more than one year old	66	16	0	75	7	91.46%			0
e)	All Cases in which the accused are in custody for a period of one year	32	1	11	19	3	86.36%			0
f)	Other oldest Civil & Criminal Cases besides above categories	0			0	0	#DIV/0!			0
	<b>Total</b>	<b>150</b>	<b>22</b>	<b>22</b>	<b>135</b>	<b>15</b>	<b>90.00%</b>	<b>0</b>	<b>0</b>	<b>0</b>
7	<b>Sh. Shatin Goyal, AD&amp;SJ (Exclusively to deal with NRIs Cases)</b>									
a)	25 Oldest Execution Petitions	18	0	3	0	15	0.00%			0
b)	All Cases which were instituted upto 31.12.2015	21	8	0	20	9	68.97%			0
c)	All PC Act Cases which are more than one year old	0	0	0	0	0	#DIV/0!			0
d)	All NDPS Cases which are more than one year old	0	82	0	70	12	85.37%			0
e)	All Cases in which the accused are in custody for a period of one year	5	11	0	7	9	43.75%			0
f)	Other oldest Civil & Criminal Cases besides above categories	106	1	99	8	0	7.55%			0
	<b>Total</b>	<b>150</b>	<b>102</b>	<b>102</b>	<b>105</b>	<b>45</b>	<b>70.00%</b>	<b>0</b>	<b>0</b>	<b>0</b>
8	<b>Sh. Varun Nagpal, Addl. District &amp; Sessions Judge, Jalandhar (wef 19.10.2019)</b>									
a)	25 Oldest Execution Petitions				0	0	#DIV/0!			0
b)	All Cases which were instituted upto 31.12.2015				0	0	#DIV/0!			0
c)	All PC Act Cases which are more than one year old				0	0	#DIV/0!			0
d)	All NDPS Cases which are more than one year old				0	0	#DIV/0!			0
e)	All Cases in which the accused are in custody for a period of one year				0	0	#DIV/0!			0
f)	Other oldest Civil & Criminal Cases besides above categories				0	0	#DIV/0!			0
	<b>Total</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>#DIV/0!</b>	<b>0</b>	<b>0</b>	<b>0</b>
*	<b>Ms. Manjinder Kaur, AD&amp;SJ (Regular Court upto 10.12.2019)</b>									
a)	25 Oldest Execution Petitions	25		3	22	0	88.00%			0
b)	All Cases which were instituted upto 31.12.2015	44		19	25	0	56.82%			0
c)	All PC Act Cases which are more than one year old	0		0	0	0	0.00%			0

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d)	All NDPS Cases which are more than one year old	59		41	18	0	30.51%			0
e)	All Cases in which the accused are in custody for a period of one year	22		17	5	0	22.73%			0
f)	Other oldest Civil & Criminal Cases besides above categories	0		0	0	0	0.00%			0
	<b>Total</b>	<b>150</b>	<b>0</b>	<b>80</b>	<b>70</b>	<b>0</b>	<b>46.67%</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>TOTAL OF APPELLATE REGULAR COURTS</b>										
a)	<b>25 Oldest Execution Petitions</b>	<b>218</b>	<b>46</b>	<b>60</b>	<b>178</b>	<b>26</b>	<b>87.25%</b>	<b>0</b>	<b>0</b>	<b>0</b>
b)	<b>All Cases which were instituted upto 31.12.2015</b>	<b>168</b>	<b>59</b>	<b>72</b>	<b>116</b>	<b>39</b>	<b>74.84%</b>	<b>2</b>	<b>2</b>	<b>0</b>
c)	<b>All PC Act Cases which are more than one year old</b>	<b>0</b>	<b>7</b>	<b>0</b>	<b>0</b>	<b>7</b>	<b>0.00%</b>	<b>0</b>	<b>0</b>	<b>0</b>
d)	<b>All NDPS Cases which are more than one year old</b>	<b>723</b>	<b>189</b>	<b>294</b>	<b>556</b>	<b>62</b>	<b>89.97%</b>	<b>0</b>	<b>0</b>	<b>0</b>
e)	<b>All Cases in which the accused are in custody for a period of one year</b>	<b>101</b>	<b>36</b>	<b>67</b>	<b>50</b>	<b>20</b>	<b>71.43%</b>	<b>0</b>	<b>0</b>	<b>0</b>
f)	<b>Other oldest Civil &amp; Criminal Cases besides above categories</b>	<b>140</b>	<b>106</b>	<b>175</b>	<b>71</b>	<b>0</b>	<b>100.00%</b>	<b>0</b>	<b>0</b>	<b>0</b>
	<b>Total</b>	<b>1350</b>	<b>443</b>	<b>668</b>	<b>971</b>	<b>154</b>	<b>86.31%</b>	<b>2</b>	<b>2</b>	<b>0</b>
<b>EXCLUSIVE COURTS</b>										
10	<b>Ms. Preeti Sahni, Principal Judge (Family Court)</b>									
a)	25 Oldest Execution Petitions	23	17	15	24	1	96.00%			0
b)	All pending Family matters which were instituted upto 31.12.2015	127	27	29	119	6	95.20%			0
c)	All PC Act Cases which are more than one year old	0			0	0	#DIV/0!			0
d)	All NDPS Cases which are more than one year old	0			0	0	#DIV/0!			0
e)	All Cases in which the accused are in custody for a period of one year	0			0	0	#DIV/0!			0
f)	Other oldest Civil & Criminal Cases besides above categories	0			0	0	#DIV/0!			0
	<b>Total</b>	<b>150</b>	<b>44</b>	<b>44</b>	<b>143</b>	<b>7</b>	<b>95.33%</b>	<b>0</b>	<b>0</b>	<b>0</b>
11	<b>Ms. Harreet Kaur Kaleka, Addl. Principal Judge (Family Court)</b>									
a)	25 Oldest Execution Petitions	25	4	4	13	12	52.00%			0
b)	All pending Family matters which were instituted upto 31.12.2015	125	6	22	87	22	79.82%			0
c)	All PC Act Cases which are more than one year old	0	0	0	0	0	#DIV/0!			0

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d)	All NDPS Cases which are more than one year old	0	0	0	0	0	#DIV/0!			0
e)	All Cases in which the accused are in custody for a period of one year	0	0	0	0	0	#DIV/0!			0
f)	Other oldest Civil & Criminal Cases besides above categories	0	20	4	0	16	0.00%			0
	<b>Total</b>	<b>150</b>	<b>30</b>	<b>30</b>	<b>100</b>	<b>50</b>	<b>66.67%</b>	<b>0</b>	<b>0</b>	<b>0</b>
12	<b>Ms. Manjinder Kaur, Addl. Principal Judge (Family Court) wef 11.12.2019</b>									
a)	25 Oldest Execution Petitions	0	0	0	0	0	#DIV/0!			0
b)	All pending Family matters which were instituted upto 31.12.2015	0	82	2	23	57	28.75%			0
c)	All PC Act Cases which are more than one year old	0	0	0	0	0	#DIV/0!			0
d)	All NDPS Cases which are more than one year old	0	0	0	0	0	#DIV/0!			0
e)	All Cases in which the accused are in custody for a period of one year	0	0	0	0	0	#DIV/0!			0
f)	Other oldest Civil & Criminal Cases besides above categories	0	0	0	0	0	#DIV/0!			0
	<b>Total</b>	<b>0</b>	<b>82</b>	<b>2</b>	<b>23</b>	<b>57</b>	<b>28.75%</b>	<b>0</b>	<b>0</b>	<b>0</b>
13	<b>Sh. Mandeep Kaur, AD&amp;SJ (Exclusive to deal with POCSO Act Cases upto 28.02.2020 FN and Fast Track Court to Exclusively deal with Rape Cases wef 28.02.2020 AN)</b>									
a)	25 Oldest Execution Petitions	0			0	0	#DIV/0!			0
b)	All Cases which were instituted upto 31.12.2015	0	2	2	0	0	#DIV/0!			0
c)	Oldest Heinous Crime cases	100	49	49	80	20	80.00%			0
d)	All PC Act Cases which are more than one year old	0			0	0	#DIV/0!			0
e)	All NDPS Cases which are more than one year old	0			0	0	#DIV/0!			0
f)	All Cases in which the accused are in custody for a period of one year	0			0	0	#DIV/0!			0
g)	Other oldest Civil & Criminal Cases besides above categories	0			0	0	#DIV/0!			0
	<b>Total</b>	<b>100</b>	<b>51</b>	<b>51</b>	<b>80</b>	<b>20</b>	<b>80.00%</b>	<b>0</b>	<b>0</b>	<b>0</b>
14	<b>Ms. Ranjeet Kaur AD&amp;SJ (Fast Track Court to Exclusively deal with POCSO Act Cases wef 28.02.2020 AN)</b>									
a)	25 Oldest Execution Petitions				0	0	#DIV/0!			0
b)	All Cases which were instituted upto 31.12.2015				0	0	#DIV/0!			0
c)	All PC Act Cases which are more than one year old				0	0	#DIV/0!			0
d)	All NDPS Cases which are more than one year old				0	0	#DIV/0!			0
e)	All Cases in which the accused are in custody for a period of one year				0	0	#DIV/0!			0
f)	Other oldest Civil & Criminal Cases besides above categories				0	0	#DIV/0!			0
g)	Oldest Heinous Crime cases		41		2	39	4.88%			0
	<b>Total</b>	<b>0</b>	<b>41</b>	<b>0</b>	<b>2</b>	<b>39</b>	<b>4.88%</b>	<b>0</b>	<b>0</b>	<b>0</b>

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15	<b>Ms. Harveen Bhardwaj AD&amp;SJ (Exclusively to deal with Heinous Crime Cases against Women wef 14.08.2019)</b>									
a)	25 Oldest Execution Petitions				0	0	#DIV/0!			0
b)	All Cases which were instituted upto 31.12.2015				0	0	#DIV/0!			0
c)	All PC Act Cases which are more than one year old				0	0	#DIV/0!			0
d)	All NDPS Cases which are more than one year old				0	0	#DIV/0!			0
e)	All Cases in which the accused are in custody for a period of one year				0	0	#DIV/0!			0
f)	Other oldest Civil & Criminal Cases besides above categories				0	0	#DIV/0!			0
g)	Oldest Heinous Crime cases	0	72	9	38	25	60.32%			0
	<b>Total</b>	<b>0</b>	<b>72</b>	<b>9</b>	<b>38</b>	<b>25</b>	<b>60.32%</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>TOTAL OF EXCLUSIVE APPELLATE COURTS</b>										
a)	25 Oldest Execution Petitions	48	21	19	37	13	74.00%	0	0	0
b)	All Cases which were instituted upto 31.12.2015	0	2	2	0	0	#DIV/0!	0	0	0
c)	All pending Family matters which were instituted upto 31.12.2015	252	115	53	229	85	72.93%	0	0	0
d)	Oldest Heinous Crime cases	100	162	58	120	84	58.82%	0	0	0
e)	All PC Act Cases which are more than one year old	0	0	0	0	0	#DIV/0!	0	0	0
f)	All NDPS Cases which are more than one year old	0	0	0	0	0	#DIV/0!	0	0	0
g)	All Cases in which the accused are in custody for a period of one year	0	0	0	0	0	#DIV/0!	0	0	0
h)	Other oldest Civil & Criminal Cases besides above categories	0	20	4	0	16	0.00%	0	0	0
	<b>TOTAL OF EXCLUSIVE APPELLATE COURTS</b>	<b>400</b>	<b>320</b>	<b>136</b>	<b>386</b>	<b>198</b>	<b>66.10%</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>Total of ADJ Courts</b>										
a)	<b>25 Oldest Execution Petitions</b>	<b>266</b>	<b>67</b>	<b>79</b>	<b>215</b>	<b>39</b>	<b>84.65%</b>	<b>0</b>	<b>0</b>	<b>0</b>
b)	<b>All Cases which were instituted upto 31.12.2015</b>	<b>168</b>	<b>61</b>	<b>74</b>	<b>116</b>	<b>39</b>	<b>74.84%</b>	<b>2</b>	<b>2</b>	<b>0</b>
c)	<b>All pending Family matters which were instituted upto 31.12.2015</b>	<b>252</b>	<b>115</b>	<b>53</b>	<b>229</b>	<b>85</b>	<b>72.93%</b>	<b>0</b>	<b>0</b>	<b>0</b>
d)	<b>Oldest Heinous Crime cases</b>	<b>100</b>	<b>162</b>	<b>58</b>	<b>120</b>	<b>84</b>	<b>58.82%</b>	<b>0</b>	<b>0</b>	<b>0</b>

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e)	All PC Act Cases which are more than one year old	0	7	0	0	7	0.00%	0	0	0	7
f)	All NDPS Cases which are more than one year old	723	189	294	556	62	89.97%	0	0	0	618
g)	All Cases in which the accused are in custody for a period of one year	101	36	67	50	20	71.43%	0	0	0	70
h)	Other oldest Civil & Criminal Cases besides above categories	140	126	179	71	16	81.61%	0	0	0	87
	<b>Total</b>	<b>1750</b>	<b>763</b>	<b>804</b>	<b>1357</b>	<b>352</b>	<b>79.40%</b>	<b>2</b>	<b>2</b>	<b>0</b>	<b>1709</b>

**TARGETS FOR DISPOSAL OF CASES UNDER ACTION PLAN 2019-20 (1.4.2019 To 31.03.2020)**

Sr. No.	Name of the court	Number of Cases identified as on 01.04.2019	Cases included	Cases excluded	Total Disposal (Upto 31.03.2020)	Balance at the end of month	Percentage of target achieved	10 and more than 10 years old cases targetted under Action Plan 2019-20		
								Such cases as on 01.04.2019	Disposal upto the end of the month	Balance upto the end of month
1	<b>Sh. Kapil Aggarwal, CJSD-cum-ACJM (w.e.f. 11.04.2019)</b>									
a)	50 oldest Execution Petitions.		50		28	22	28.00%			0
b)	All the pending cases which were instituted upto 31.12.2014.		139	4	107	28	39.05%	30	24	6
c)	All the pending cases in which the accused are in custody for a period of more than six months		4		4	0	50.00%			0
d)	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.		0		0	0	#DIV/0!			0
e)	Other oldest Civil & Criminal Cases besides above categories		23	12	5	6	14.71%			0
	<b>Total</b>	<b>0</b>	<b>216</b>	<b>16</b>	<b>144</b>	<b>56</b>	<b>72.00%</b>	<b>30</b>	<b>24</b>	<b>6</b>
2	<b>Ms. Amita Singh, CJSD-CUM-CJM (Exclusively to deal with NRIs Cases)</b>									
a)	50 oldest Execution Petitions.	36	2	3	24	11	68.57%	1	1	0

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b)	All the pending cases which were instituted upto 31.12.2014.	22	6	2	21	5	80.77%	1	1	0
c)	All the pending cases in which the accused are in custody for a period of more than six months	0	0	0	0	0	#DIV/0!			0
d)	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.	0	0	0	0	0	#DIV/0!			0
e)	Other oldest Civil & Criminal Cases besides above categories	142	9	12	75	64	53.96%			0
	<b>Total</b>	<b>200</b>	<b>17</b>	<b>17</b>	<b>120</b>	<b>80</b>	<b>60.00%</b>	<b>2</b>	<b>2</b>	<b>0</b>
3	<b>Ms. Sushma Devi, CJM, (w.e.f. 11.04.2019)</b>									
a)	50 oldest Execution Petitions.	50	55	55	29	21	58.00%	4	3	1
b)	All the pending cases which were instituted upto 31.12.2014.	144	17	51	65	45	59.09%	16	9	7
c)	All the pending cases in which the accused are in custody for a period of more than six months	6	0	3	3	0	100.00%			0
d)	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.	0	0	0	0	0	#DIV/0!			0
e)	Other oldest Civil & Criminal Cases besides above categories	0	52	15	20	17	54.05%			0
	<b>Total</b>	<b>200</b>	<b>124</b>	<b>124</b>	<b>117</b>	<b>83</b>	<b>58.50%</b>	<b>20</b>	<b>12</b>	<b>8</b>
4	<b>Sh. Anoop Singh, CJJD-CUM-JMIC (Exclusive NRI Court) (w.e.f. 12.04.2019)</b>									
a)	50 oldest Execution Petitions.	23	2	5	12	8	60.00%			0
b)	All the pending cases which were instituted upto 31.12.2014.	94	4	5	43	50	46.24%	9	4	5

## CORRECT

c)	All the pending cases in which the accused are in custody for a period of more than six months	0			0	0	#DIV/0!			0
d)	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.	0			0	0	#DIV/0!			0
e)	Other oldest Civil & Criminal Cases besides above categories	83	5	1	46	41	52.87%			0
	<b>Total</b>	<b>200</b>	<b>11</b>	<b>11</b>	<b>101</b>	<b>99</b>	<b>50.50%</b>	<b>9</b>	<b>4</b>	<b>5</b>
5	<b>Sh. Sudhir Kumar, CJJD-CUM-JMIC (w.e.f. 12.04.2019)</b>									
a)	50 oldest Execution Petitions.	46	1	2	35	10	77.78%			0
b)	All the pending cases which were instituted upto 31.12.2014.	123	11	5	78	51	60.47%	4	3	1
c)	All the pending cases in which the accused are in custody for a period of more than six months	0			0	0	#DIV/0!			0
d)	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.	0			0	0	#DIV/0!			0
e)	Other oldest Civil & Criminal Cases besides above categories	31	4	9	17	9	65.38%			0
	<b>Total</b>	<b>200</b>	<b>16</b>	<b>16</b>	<b>130</b>	<b>70</b>	<b>65.00%</b>	<b>4</b>	<b>3</b>	<b>1</b>
*	<b>Sh. Shaminder Pal Singh, CJJD-CUM-JMIC (Regular Court till 27.08.2019)</b>									
a)	50 oldest Execution Petitions.	42	3	25	20	0	47.61%	1	1	0
b)	All the pending cases which were instituted upto 31.12.2014.	80	5	55	30	0	35.24%	1	1	0
c)	All the pending cases in which the accused are in custody for a period of more than six months	13	0	8	5	0	62.50%			0

## CORRECT

d)	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.	0	0	0	0	0	#DIV/0!			0
e)	Other oldest Civil & Criminal Cases besides above categories	65	5	50	20	0	30.77%			0
	<b>Total</b>	<b>200</b>	<b>13</b>	<b>138</b>	<b>75</b>	<b>0</b>	<b>37.50%</b>	<b>2</b>	<b>2</b>	<b>0</b>
6	<b>Ms. Sherryl Sohi, CJJD-CUM-JMIC (w.e.f. 12.04.2019)</b>									
a)	50 oldest Execution Petitions.	41	7	4	26	18	59.09%			0
b)	All the pending cases which were instituted upto 31.12.2014.	102	5	1	60	46	56.60%	1	1	0
c)	All the pending cases in which the accused are in custody for a period of more than six months	0	0	0	0	0	#DIV/0!			0
d)	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.	0	0	0	0	0	#DIV/0!			0
e)	Other oldest Civil & Criminal Cases besides above categories	57	4	11	29	21	58.00%			0
	<b>Total</b>	<b>200</b>	<b>16</b>	<b>16</b>	<b>115</b>	<b>85</b>	<b>57.50%</b>	<b>1</b>	<b>1</b>	<b>0</b>
7	<b>Sh. Rajinder Singh Teji, CJJD-CUM-JMIC, (w.e.f. 12.04.2019)</b>									
a)	50 oldest Execution Petitions.	47	1		19	29	39.58%			0
b)	All the pending cases which were instituted upto 31.12.2014.	75	2		62	15	80.52%	5	5	0
c)	All the pending cases in which the accused are in custody for a period of more than six months	10		2	3	5	37.50%			0
d)	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.	0			0	0	#DIV/0!			0
e)	Other oldest Civil & Criminal Cases besides above categories	68	2	3	42	25	62.69%			0

## CORRECT

	<b>Total</b>	<b>200</b>	<b>5</b>	<b>5</b>	<b>126</b>	<b>74</b>	<b>63.00%</b>	<b>5</b>	<b>5</b>	<b>0</b>
8	<b>Sh. Gurkiran Singh, CJJD-CUM-JMIC (w.e.f. 11.04.2019)</b>									
a)	50 oldest Execution Petitions.	43	1		32	12	72.73%			0
b)	All the pending cases which were instituted upto 31.12.2014.	127	5	11	83	38	68.60%			0
c)	All the pending cases in which the accused are in custody for a period of more than six months	4			2	2	50.00%			0
d)	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.	0			0	0	#DIV/0!			0
e)	Other oldest Civil & Criminal Cases besides above categories	26	8	3	25	6	80.65%			0
	<b>Total</b>	<b>200</b>	<b>14</b>	<b>14</b>	<b>142</b>	<b>58</b>	<b>71.00%</b>	<b>0</b>	<b>0</b>	<b>0</b>
9	<b>Ms. Damandeep Kamal Heera, CJJD-cum-JMIC (w.e.f. 12.04.2019)</b>									
a)	50 oldest Execution Petitions.	39	1	1	7	32	17.95%	1	0	1
b)	All the pending cases which were instituted upto 31.12.2014.	72	4		29	47	38.16%	4	2	2
c)	All the pending cases in which the accused are in custody for a period of more than six months	1			0	1	0.00%			0
d)	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.	0			0	0	#DIV/0!			0
e)	Other oldest Civil & Criminal Cases besides above categories	88		4	40	44	47.62%			0
	<b>Total</b>	<b>200</b>	<b>5</b>	<b>5</b>	<b>76</b>	<b>124</b>	<b>38.00%</b>	<b>5</b>	<b>2</b>	<b>3</b>
10	<b>Sh. Deepal Singh, CJJD-cum-JMIC</b>									
a)	50 oldest Execution Petitions.	42	1	1	30	12	71.43%			0
b)	All the pending cases which were instituted upto 31.12.2014.	151	3	2	93	59	61.18%	5	4	1

## CORRECT

c)	All the pending cases in which the accused are in custody for a period of more than six months	7	0	1	2	4	33.33%			0
d)	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.	0	0	0	0	0	#DIV/0!			0
e)	Other oldest Civil & Criminal Cases besides above categories	0	0	0	0	0	#DIV/0!			0
	<b>Total</b>	<b>200</b>	<b>4</b>	<b>4</b>	<b>125</b>	<b>75</b>	<b>62.50%</b>	<b>5</b>	<b>4</b>	<b>1</b>
11	<b>Sh. Harshbir Sandhu, CJJD-cum-JMIC</b>									
a)	50 oldest Execution Petitions.	39	3	3	29	10	74.36%			0
b)	All the pending cases which were instituted upto 31.12.2014.	152	10	10	111	41	73.03%	7	6	1
c)	All the pending cases in which the accused are in custody for a period of more than six months	9			6	3	66.67%			0
d)	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.	0			0	0	#DIV/0!			0
e)	Other oldest Civil & Criminal Cases besides above categories	0			0	0	#DIV/0!			0
	<b>Total</b>	<b>200</b>	<b>13</b>	<b>13</b>	<b>146</b>	<b>54</b>	<b>73.00%</b>	<b>7</b>	<b>6</b>	<b>1</b>
12	<b>Ms. Chandna Bhatti, CJJD-cum-JMIC</b>									
a)	50 oldest Execution Petitions.	42			23	19	54.76%	1	0	1
b)	All the pending cases which were instituted upto 31.12.2014.	68	7	3	48	24	66.67%	4	1	3
c)	All the pending cases in which the accused are in custody for a period of more than six months	12			8	4	66.67%			0

## CORRECT

d)	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.	0			0	0	#DIV/0!			0
e)	Other oldest Civil & Criminal Cases besides above categories	78	2	6	51	23	68.92%			0
	<b>Total</b>	<b>200</b>	<b>9</b>	<b>9</b>	<b>130</b>	<b>70</b>	<b>65.00%</b>	<b>5</b>	<b>1</b>	<b>4</b>
13	<b>Ms. Harpreet Kaur, CJJD</b>									
a)	50 oldest Execution Petitions.	33	5	6	24	8	75.00%			0
b)	All the pending cases which were instituted upto 31.12.2014.	10	14	1	19	4	82.61%	1	1	0
c)	All the pending cases in which the accused are in custody for a period of more than six months	5	0	0	2	3	40.00%			0
d)	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.	0	0	0	0	0	#DIV/0!			0
e)	Other oldest Civil & Criminal Cases besides above categories	152	6	18	112	28	80.00%			0
	<b>Total</b>	<b>200</b>	<b>25</b>	<b>25</b>	<b>157</b>	<b>43</b>	<b>78.50%</b>	<b>1</b>	<b>1</b>	<b>0</b>
14	<b>Sh. Mayank Marwaha, CJJD</b>									
a)	50 oldest Execution Petitions.	47	6	3	37	13	74.00%			0
b)	All the pending cases which were instituted upto 31.12.2014.	13	5	0	12	6	66.67%			0
c)	All the pending cases in which the accused are in custody for a period of more than six months	3	0	0	2	1	66.67%			0
d)	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.	0	0	0	0	0	#DIV/0!			0
e)	Other oldest Civil & Criminal Cases besides above categories	137	9	17	91	38	70.54%			0
	<b>Total</b>	<b>200</b>	<b>20</b>	<b>20</b>	<b>142</b>	<b>58</b>	<b>71.00%</b>	<b>0</b>	<b>0</b>	<b>0</b>
15	<b>Sh. Rattan Deep Singh, CJJD</b>									

## CORRECT

a)	50 oldest Execution Petitions.	50	1	1	19	31	38.00%			0
b)	All the pending cases which were instituted upto 31.12.2014.	43	2		20	25	44.44%			0
c)	All the pending cases in which the accused are in custody for a period of more than six months	1			1	0	100.00%			0
d)	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.	0			0	0	#DIV/0!			0
e)	Other oldest Civil & Criminal Cases besides above categories	106		2	41	63	39.42%			0
	<b>Total</b>	<b>200</b>	<b>3</b>	<b>3</b>	<b>81</b>	<b>119</b>	<b>40.50%</b>	<b>0</b>	<b>0</b>	<b>0</b>
16	<b>Sh. Davinder Singh, CJJD</b>									
a)	50 oldest Execution Petitions.	0	2		0	2	0.00%			0
b)	All the pending cases which were instituted upto 31.12.2014.	0	31	1	9	21	30.00%			0
c)	All the pending cases in which the accused are in custody for a period of more than six months	0			0	0	#DIV/0!			0
d)	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.	0			0	0	#DIV/0!			0
e)	Other oldest Civil & Criminal Cases besides above categories	200	163	195	117	51	69.64%			0
	<b>Total</b>	<b>200</b>	<b>196</b>	<b>196</b>	<b>126</b>	<b>74</b>	<b>63.00%</b>	<b>0</b>	<b>0</b>	<b>0</b>
17	<b>Ms. Jasmine, CJJD-cum-JMIC (wef 24.02.2020)</b>									
a)	50 oldest Execution Petitions.				0	0	#DIV/0!			0
b)	All the pending cases which were instituted upto 31.12.2014.				0	0	#DIV/0!			0
c)	All the pending cases in which the accused are in custody for a period of more than six months				0	0	#DIV/0!			0

## CORRECT

d)	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.				0	0	#DIV/0!			0
e)	Other oldest Civil & Criminal Cases besides above categories				0	0	#DIV/0!			0
	<b>Total</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>#DIV/0!</b>	<b>0</b>	<b>0</b>	<b>0</b>
18	<b>Sh. Manu Singla, CJJJ-cum-JMIC (wef 24.02.2020)</b>									
a)	50 oldest Execution Petitions.				0	0	#DIV/0!			0
b)	All the pending cases which were instituted upto 31.12.2014.				0	0	#DIV/0!			0
c)	All the pending cases in which the accused are in custody for a period of more than six months				0	0	#DIV/0!			0
d)	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.				0	0	#DIV/0!			0
e)	Other oldest Civil & Criminal Cases besides above categories				0	0	#DIV/0!			0
	<b>Total</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>#DIV/0!</b>	<b>0</b>	<b>0</b>	<b>0</b>
19	<b>Ms. Prabhjot Kaur, CJJJ-cum-JMIC (wef 24.02.2020)</b>									
a)	50 oldest Execution Petitions.				0	0	#DIV/0!			0
b)	All the pending cases which were instituted upto 31.12.2014.				0	0	#DIV/0!			0
c)	All the pending cases in which the accused are in custody for a period of more than six months				0	0	#DIV/0!			0
e)	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.				0	0	#DIV/0!			0
f)	Other oldest Civil & Criminal Cases besides above categories				0	0	#DIV/0!			0
	<b>Total</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>#DIV/0!</b>	<b>0</b>	<b>0</b>	<b>0</b>
20	<b>Ms. Harmeet Kaur Puri, CJJJ-cum-JMIC (wef 24.02.2020)</b>									
a)	50 oldest Execution Petitions.				0	0	#DIV/0!			0
b)	All the pending cases which were instituted upto 31.12.2014.				0	0	#DIV/0!			0
c)	All the pending cases in which the accused are in custody for a period of more than six months				0	0	#DIV/0!			0

## CORRECT

e)	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.				0	0	#DIV/0!			0
f)	Other oldest Civil & Criminal Cases besides above categories				0	0	#DIV/0!			0
	<b>Total</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>#DIV/0!</b>	<b>0</b>	<b>0</b>	<b>0</b>
21	<b>Sh. Jinder Pal Singh, CJJD-cum-JMIC (wef 24.02.2020)</b>									
a)	50 oldest Execution Petitions.				0	0	#DIV/0!			0
b)	All the pending cases which were instituted upto 31.12.2014.				0	0	#DIV/0!			0
c)	All the pending cases in which the accused are in custody for a period of more than six months				0	0	#DIV/0!			0
e)	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.				0	0	#DIV/0!			0
f)	Other oldest Civil & Criminal Cases besides above categories				0	0	#DIV/0!			0
	<b>Total</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>#DIV/0!</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>TOTAL SUBORDINATE REGULAR COURTS JALANDHAR</b>										
a)	<b>50 oldest Execution Petitions.</b>	<b>620</b>	<b>141</b>	<b>109</b>	<b>394</b>	<b>258</b>	<b>60.43%</b>	<b>8</b>	<b>5</b>	<b>3</b>
b)	<b>All the pending cases which were instituted upto 31.12.2014.</b>	<b>1276</b>	<b>270</b>	<b>151</b>	<b>890</b>	<b>505</b>	<b>63.80%</b>	<b>88</b>	<b>62</b>	<b>26</b>
c)	<b>All the pending cases in which the accused are in custody for a period of more than six months</b>	<b>71</b>	<b>4</b>	<b>14</b>	<b>38</b>	<b>23</b>	<b>62.30%</b>	<b>0</b>	<b>0</b>	<b>0</b>
d)	<b>All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>#DIV/0!</b>	<b>0</b>	<b>0</b>	<b>0</b>
e)	<b>Other oldest Civil &amp; Criminal Cases besides above categories</b>	<b>1233</b>	<b>292</b>	<b>358</b>	<b>731</b>	<b>436</b>	<b>62.64%</b>	<b>0</b>	<b>0</b>	<b>0</b>
	<b>Total</b>	<b>3200</b>	<b>707</b>	<b>632</b>	<b>2053</b>	<b>1222</b>	<b>62.69%</b>	<b>96</b>	<b>67</b>	<b>29</b>
<b>EXCLUSIVE COURTS</b>										
22	<b>Sh. Rahul Kumar, ACJ(SD)-cum-JMIC (Exclusively to deal with the juvenile Cases) (w.e.f. 11.04.2019)</b>									
1	50 oldest Execution Petitions.	13			8	5	61.54%			0

## CORRECT

2	100 oldest pending inquiries	44	3	0	27	20	57.45%			0
3	All the pending cases which were instituted upto 31.12.2014.	0								0
4	All the pending cases in which the accused are in custody for a period of more than six months	0			0	0	#DIV/0!			0
5	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.	0			0	0	#DIV/0!			0
6	Other oldest Civil & Criminal Cases besides above categories	143	13	16	96	44	68.57%	4	3	1
	<b>Total</b>	<b>200</b>	<b>16</b>	<b>16</b>	<b>131</b>	<b>69</b>	<b>65.50%</b>	<b>4</b>	<b>3</b>	<b>1</b>
23	<b>Sh. Bhupinder Mittal, CJJD-CUM-JMIC (w.e.f. 12.04.2019)</b>									
1	50 oldest Execution Petitions.	0			0	0	#DIV/0!			0
2	All the pending cases which were instituted upto 31.12.2014.	0			0	0	#DIV/0!			0
3	All the pending cases in which the accused are in custody for a period of more than six months	0			0	0	#DIV/0!			0
4	1000 pending cases under section 138 of the N.I. Act	1000	16	16	867	133	86.70%	8	3	5
5	Other oldest Civil & Criminal Cases besides above categories	0			0	0	#DIV/0!			0
	<b>Total</b>	<b>1000</b>	<b>16</b>	<b>16</b>	<b>867</b>	<b>133</b>	<b>86.70%</b>	<b>8</b>	<b>3</b>	<b>5</b>
24	<b>Sh. Manmohan Bhatti, CJJD-CUM-JMIC (w.e.f. 11.04.2019) (Exclusively to deal with 138 NI Act Cases)</b>									
1	50 oldest Execution Petitions.	0	0	0	0	0	#DIV/0!			0
2	All the pending cases which were instituted upto 31.12.2014.	36	1	34	3	0	100.00%			0

## CORRECT

3	All the pending cases in which the accused are in custody for a period of more than six months	0	0	0	0	0	#DIV/0!			0
4	1000 pending cases under section 138 of the N.I. Act	0	1007	17	835	155	84.34%	3	3	0
5	Other oldest Civil & Criminal Cases besides above categories	164	0	157	7	0	100.00%			0
	<b>Total</b>	<b>200</b>	<b>1008</b>	<b>208</b>	<b>845</b>	<b>155</b>	<b>84.50%</b>	<b>3</b>	<b>3</b>	<b>0</b>
25	<b>Ms. Supreet Kaur, CJJD-CUM-JMIC (Exclusively to deal with 138 NI Act Cases) (On Maternity Leave wef 28.08.2019)</b>									
1	50 oldest Execution Petitions.	0			0	0	#DIV/0!			0
2	All the pending cases which were instituted upto 31.12.2014.	0			0	0	#DIV/0!			0
3	All the pending cases in which the accused are in custody for a period of more than six months	0			0	0	#DIV/0!			0
4	1000 pending cases under section 138 of the N.I. Act	1000	61	714	347	0	34.70%	1	1	0
5	Other oldest Civil & Criminal Cases besides above categories	0			0	0	#DIV/0!			0
	<b>Total</b>	<b>1000</b>	<b>61</b>	<b>714</b>	<b>347</b>	<b>0</b>	<b>34.70%</b>	<b>1</b>	<b>1</b>	<b>0</b>
26	<b>Sh. Shaminder Pal Singh, CJJD-CUM-JMIC (w.e.f. 12.04.2019) (Exclusively to deal with 138 NI Act Cases wef 28.08.2019)</b>									
1	50 oldest Execution Petitions.				0	0	#DIV/0!			0
2	All the pending cases which were instituted upto 31.12.2014.				0	0	#DIV/0!			0
3	All the pending cases in which the accused are in custody for a period of more than six months				0	0	#DIV/0!			0

## CORRECT

4	1000 pending cases under section 138 of the N.I. Act	0	688	35	375	278	57.43%	15	14	1
5	Other oldest Civil & Criminal Cases besides above categories				0	0	#DIV/0!			0
	<b>Total</b>	<b>0</b>	<b>688</b>	<b>35</b>	<b>375</b>	<b>278</b>	<b>57.43%</b>	<b>15</b>	<b>14</b>	<b>1</b>
<b>TOTAL EXCLUSIVE SUBORDINATE COURTS</b>										
1	50 oldest Execution Petitions.	13	0	0	8	5	61.54%	0	0	0
2	All the pending cases which were instituted upto 31.12.2014.	36	1	34	3	0	100.00%	0	0	0
3	All the pending cases in which the accused are in custody for a period of more than six months	0	0	0	0	0	#DIV/0!	0	0	0
4	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.	0	0	0	0	0	#DIV/0!	0	0	0
5	Other oldest Civil & Criminal Cases besides above categories	307	13	173	103	44	70.07%	4	3	1
6	100 oldest pending inquiries	44	3	0	27	20	57.45%	0	0	0
7	1000 pending cases under section 138 of the N.I. Act	2000	1772	782	2424	566	81.07%	27	21	6
	<b>Total</b>	<b>2400</b>	<b>1789</b>	<b>989</b>	<b>2565</b>	<b>635</b>	<b>80.16%</b>	<b>31</b>	<b>24</b>	<b>7</b>
<b>Total of Civil Judges Courts, Jalandhar</b>										
1	50 oldest Execution Petitions.	633	141	109	402	263	60.45%	8	5	3
2	All the pending cases which were instituted upto 31.12.2014.	1312	271	185	893	505	63.88%	88	62	26
3	All the pending cases in which the accused are in custody for a period of more than six months	71	4	14	38	23	62.30%	0	0	0

CORRECT

4	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.	0	0	0	0	0	#DIV/0!	0	0	0
5	Other oldest Civil & Criminal Cases besides above categories	1540	305	531	834	480	63.47%	4	3	1
6	100 oldest pending inquiries	44	3	0	27	20	57.45%	0	0	0
7	1000 pending cases under section 138 of the N.I. Act	2000	1772	782	2424	566	81.07%	27	21	6
	<b>Total</b>	<b>5600</b>	<b>2496</b>	<b>1621</b>	<b>4618</b>	<b>1857</b>	<b>71.32%</b>	<b>127</b>	<b>91</b>	<b>36</b>
<b>NAKODAR</b>										
Sr. No.	Name of the court	Number of Cases identified as on 01.04.2019	Cases included	Cases excluded	Total Disposal (Upto 31.03.2020)	Balance at the end of month	Percentage of target achieved	10 and more than 10 years old cases targetted under Action Plan 2019-20		
								Such cases as on 01.04.2019	Disposal upto the end of the month	Balance upto the end of month
*	<b>Sh. Rajesh Ahluwalia, ACJSD-cum-SDJM (upto 23.01.2020 )</b>									
a)	50 oldest Execution Petitions.	32	4	20	16	0	45.71%			0
b)	All the pending cases which were instituted upto 31.12.2014.	36	10	16	30	0	65.22%	8	8	0
c)	All the pending cases in which the accused are in custody for a period of more than six months	2	1	1	2	0	100.00%			0
d)	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.	1	0	0	1	0	100.00%			0
e)	Other oldest Civil & Criminal Cases besides above categories	129	7	56	80	0	68.97%			0
	Total (a+b+c)	200	22	93	129	0	64.50%	8	8	0
27	<b>Ms. Baljinder Kaur, ACJSD-cum-SDJM {wef 11.01.2020}</b>									
a)	50 oldest Execution Petitions.		19		2	17	10.53%			0
b)	All the pending cases which were instituted upto 31.12.2014.		19	2	4	13	23.53%	1	1	0

## CORRECT

c)	All the pending cases in which the accused are in custody for a period of more than six months		0		0	0	#DIV/0!			0	
d)	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.		0		0	0	#DIV/0!			0	
e)	Other oldest Civil & Criminal Cases besides above categories		38	3	7	28	20.00%			0	
	Total (a+b+c)		0	76	5	13	58	18.31%	1	1	0
*	<b>Sh. Hasandeep Singh Bajwa, CJJD-cum-JMIC (upto 10.04.2019) (Court Withdrawal)</b>										
a)	50 oldest Execution Petitions.		25		25	0	0	#DIV/0!			0
b)	All the pending cases which were instituted upto 31.12.2014.		85		85	0	0	#DIV/0!			0
c)	All the pending cases in which the accused are in custody for a period of more than six months		4		4	0	0	#DIV/0!			0
d)	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.		15		15	0	0	#DIV/0!			0
e)	Other oldest Civil & Criminal Cases besides above categories		71		71	0	0	#DIV/0!			0
	Total (a+b+c)		200	0	200	0	0	#DIV/0!	0	0	0
*	<b>Sh. Tanveer Singh, CJJD-cum-JMIC (upto 04.10.2019 AN)</b>										
a)	50 oldest Execution Petitions.		28	0	23	5	0	17.86%			0
b)	All the pending cases which were instituted upto 31.12.2014.		107	8	66	49	0	42.98%	4	4	0
c)	All the pending cases in which the accused are in custody for a period of more than six months		4	3	1	6	0	85.71%			0

## CORRECT

d)	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.	10	0	7	3	0	30.00%			0
e)	Other oldest Civil & Criminal Cases besides above categories	51	1	34	18	0	43.90%			0
	Total (a+b+c)	200	12	131	81	0	40.50%	4	4	0
28	<b>Ms. Rajwinder Kaur, CJJD-cum-JMIC (wef 05.10.2019 FN)</b>									
a)	50 oldest Execution Petitions.		23		1	22	4.35%			0
b)	All the pending cases which were instituted upto 31.12.2014.		69		15	54	21.74%	1	1	0
c)	All the pending cases in which the accused are in custody for a period of more than six months		1		1	0	100.00%			0
d)	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.		7		0	7	0.00%			0
e)	Other oldest Civil & Criminal Cases besides above categories		23	4	1	18	5.26%			0
	Total (a+b+c)	0	123	4	18	101	15.13%	1	1	0
	TOTAL (*+23)	200	135	135	99	101	49.50%	5	5	0
29	<b>Ms. Tarjani, CJJD-cum-JMIC</b>									
a)	50 oldest Execution Petitions.	33	0	3	7	23	23.33%			0
b)	All the pending cases which were instituted upto 31.12.2014.	32	25	0	29	28	50.88%	4	4	0
c)	All the pending cases in which the accused are in custody for a period of more than six months	1	2	0	3	0	100.00%			0
d)	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.	17	0	0	14	3	82.35%			0

## CORRECT

e)	Other oldest Civil & Criminal Cases besides above categories	117	0	24	54	39	58.06%			0
	Total (a+b+c)	200	27	27	107	93	53.50%	4	4	0
<b>TOTAL OF NAKODAR</b>										
a)	50 oldest Execution Petitions.	118	46	71	31	62	33.33%	0	0	0
b)	All the pending cases which were instituted upto 31.12.2014.	260	131	169	127	95	57.21%	10	10	0
c)	All the pending cases in which the accused are in custody for a period of more than six months	11	7	6	12	0	100.00%	0	0	0
d)	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.	43	7	22	18	10	64.29%	0	0	0
e)	Other oldest Civil & Criminal Cases besides above categories	368	69	192	160	85	65.31%	0	0	0
	<b>TOTAL</b>	<b>800</b>	<b>260</b>	<b>460</b>	<b>348</b>	<b>252</b>	<b>58.00%</b>	<b>10</b>	<b>10</b>	<b>0</b>
Sr. No.	Name of the court	Number of Cases identified as on 01.04.2019	Cases included	Cases excluded	Total Disposal (Upto 31.03.2020)	Balance at the end of month	Percentage of target achieved	10 and more than 10 years old cases targetted under Action Plan 2019-20		
								Such cases as on 01.04.2019	Disposal upto the end of the month	Balance upto the end of month
<b>PHILLAUR</b>										
30	<b>Sh. Hirdejit Singh, ACJSD-cum-SDJM, Phillaur (w.e.f. 11.04.2019)</b>									
a)	50 oldest Execution Petitions.	50			30	20	60.00%	1	1	0
b)	All the pending cases which were instituted upto 31.12.2014.	29			21	8	72.41%	7	4	3
c)	All the pending cases in which the accused are in custody for a period of more than six months	8			2	6	25.00%	1	1	1
d)	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.	1			1	0	100.00%			0

## CORRECT

e)	Other oldest Civil & Criminal Cases besides above categories	112			<b>91</b>	<b>21</b>	<b>81.25%</b>			<b>0</b>
	Total (a+b+c)	<b>200</b>	<b>0</b>	<b>0</b>	<b>145</b>	<b>55</b>	<b>72.50%</b>	<b>9</b>	<b>6</b>	<b>3</b>
31	<b>Sh. Harpreet Singh Simak, CJJD-cum-JMIC (w.e.f. 11.04.2019)</b>									
a)	50 oldest Execution Petitions.	50	3	3	<b>44</b>	<b>6</b>	<b>88.00%</b>			<b>0</b>
b)	All the pending cases which were instituted upto 31.12.2014.	15	7	0	<b>17</b>	<b>5</b>	<b>77.27%</b>	<b>7</b>	<b>7</b>	<b>0</b>
c)	All the pending cases in which the accused are in custody for a period of more than six months	4	0	0	<b>1</b>	<b>3</b>	<b>25.00%</b>			<b>0</b>
d)	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.	4	0	0	<b>3</b>	<b>1</b>	<b>75.00%</b>			<b>0</b>
e)	Other oldest Civil & Criminal Cases besides above categories	127	19	26	<b>118</b>	<b>2</b>	<b>98.33%</b>			<b>0</b>
	Total (a+b+c)	<b>200</b>	<b>29</b>	<b>29</b>	<b>183</b>	<b>17</b>	<b>91.50%</b>	<b>7</b>	<b>7</b>	<b>0</b>
32	<b>Ms. Jaspreet Kaur Simak, CJJD-cum-JMIC (w.e.f. 11.04.2019) (On Child Care Leave wef 01.11.2019)</b>									
a)	50 oldest Execution Petitions.	50	4	29	<b>25</b>	<b>0</b>	<b>50.00%</b>	<b>1</b>	<b>1</b>	<b>0</b>
b)	All the pending cases which were instituted upto 31.12.2014.	14	4	9	<b>9</b>	<b>0</b>	<b>50.00%</b>	<b>4</b>	<b>4</b>	<b>0</b>
c)	All the pending cases in which the accused are in custody for a period of more than six months	5	0	5	<b>0</b>	<b>0</b>	<b>0.00%</b>			<b>0</b>
d)	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.	0	0	0	<b>0</b>	<b>0</b>	<b>#N/A</b>			<b>0</b>
e)	Other oldest Civil & Criminal Cases besides above categories	131	1	68	<b>64</b>	<b>0</b>	<b>50.39%</b>			<b>0</b>
	Total (a+b+c)	<b>200</b>	<b>9</b>	<b>111</b>	<b>98</b>	<b>0</b>	<b>49.00%</b>	<b>5</b>	<b>5</b>	<b>0</b>
33	<b>Sh. Kanwaljit Singh, CJJD-cum-JMIC,</b>									
a)	50 oldest Execution Petitions.	50			<b>21</b>	<b>29</b>	<b>42.00%</b>			<b>0</b>

## CORRECT

b)	All the pending cases which were instituted upto 31.12.2014.	17	5		14	8	63.64%	5	3	2
c)	All the pending cases in which the accused are in custody for a period of more than six months	2			2	0	100.00%			0
d)	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.	0			0	0	#DIV/0!			0
e)	Other oldest Civil & Criminal Cases besides above categories	131	4	9	102	24	80.95%			0
	Total (a+b+c)	200	9	9	139	61	69.50%	5	3	2
<b>TOTAL OF PHILLLAUR</b>										
a)	50 oldest Execution Petitions.	200	7	32	120	55	68.57%	2	2	0
b)	All the pending cases which were instituted upto 31.12.2014.	75	16	9	61	21	74.39%	23	18	5
c)	All the pending cases in which the accused are in custody for a period of more than six months	19	0	5	5	9	35.71%	1	1	1
d)	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.	5	0	0	4	1	80.00%	0	0	0
e)	Other oldest Civil & Criminal Cases besides above categories	501	24	103	375	47	88.86%	0	0	0
	Total (a+b+c)	800	47	149	565	133	80.95%	26	21	6
<b>TOTAL SUBORDINATE COURTS</b>										
a)	50 oldest Execution Petitions.	951	194	212	553	380	59.27%	10	7	3
b)	All the pending cases which were instituted upto 31.12.2014.	1647	418	363	1081	621	63.51%	121	90	31

## CORRECT

c)	All the pending cases in which the accused are in custody for a period of more than six months	101	11	25	55	32	63.22%	1	1	1	
d)	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.	48	7	22	22	11	66.67%	0	0	0	
e)	Other oldest Civil & Criminal Cases besides above categories	2409	398	826	1369	612	69.11%	4	3	1	
f)	100 oldest pending inquiries	44	3	0	27	20	57.45%	0	0	0	
g)	1000 pending cases under section 138 of the N.I. Act	2000	1772	782	2424	566	81.07%	27	21	6	
<b>TOTAL</b>		<b>7200</b>	<b>2803</b>	<b>2230</b>	<b>5531</b>	<b>2242</b>	<b>71.16%</b>	<b>163</b>	<b>122</b>	<b>42</b>	
<b>GRAND TOTAL</b>											
a)	<b>25 Oldest Execution Petitions</b>	266	67	79	215	39	84.65%	0	0	0	254
b)	<b>All Cases which were instituted upto 31.12.2015</b>	168	61	74	116	39	74.84%	2	2	0	155
c)	<b>All pending Family matters which were instituted upto 31.12.2015</b>	252	115	53	229	85	72.93%	0	0	0	314
d)	<b>Oldest Heinous Crime cases</b>	100	162	58	120	84	58.82%	0	0	0	204
e)	<b>All PC Act Cases which are more than one year old</b>	0	7	0	0	7	0.00%	0	0	0	7
f)	<b>All NDPS Cases which are more than one year old</b>	723	189	294	556	62	89.97%	0	0	0	618
g)	<b>All Cases in which the accused are in custody for a period of one year</b>	101	36	67	50	20	71.43%	0	0	0	70
h)	<b>Other oldest Civil &amp; Criminal Cases besides above categories</b>	140	126	179	71	16	81.61%	0	0	0	87
i)	<b>50 oldest Execution Petitions.</b>	951	194	212	553	380	59.27%	10	7	3	933
j)	<b>All the pending cases which were instituted upto 31.12.2014.</b>	1647	418	363	1081	621	63.51%	121	90	31	1702

CORRECT

k)	All the pending cases in which the accused are in custody for a period of more than six months	101	11	25	55	32	63.22%	1	1	1	87
l)	All the pending cases under section 138 of the N.I. Act instituted upto the year 2015.	48	7	22	22	11	66.67%	0	0	0	33
m)	Other oldest Civil & Criminal Cases besides above categories	2409	398	826	1369	612	69.11%	4	3	1	1981
n)	100 oldest pending inquiries	44	3	0	27	20	57.45%	0	0	0	47
o)	1000 pending cases under section 138 of the N.I. Act	2000	1772	782	2424	566	81.07%	27	21	6	2990
<b>GRAND TOTAL</b>		<b>8950</b>	<b>3566</b>	<b>3034</b>	<b>6888</b>	<b>2594</b>	<b>72.64%</b>	<b>165</b>	<b>124</b>	<b>42</b>	<b>9482</b>

100  
MONTH

District & Sessions Judge,  
Jalandhar

Sr. No.	Name of the court	Number of Cases identified as on 01.04.2019	Cases included	Cases excluded	Total Disposal (Upto 31.03.2020)	Balance at the end of month	Percentage of target achieved	10 and more than 10 years old cases targetted under Action Plan 2019-20				
								Such cases as on 01.04.2019	Disposal upto the end of the month	Balance upto the end of month	%age of Disposal	
1	<b>APPELLATE COURTS</b>	1750	763	804	<b>1357</b>	<b>352</b>	<b>79.40%</b>	2	2	0	100.00%	1709
2	<b>SUBORDINATE COURTS</b>	7200	2803	2230	5531	<b>2242</b>	<b>71.16%</b>	163	122	41	74.85%	7773
<b>TOTAL WITHOUT D&amp;SJ</b>		<b>8950</b>	<b>3566</b>	<b>3034</b>	<b>6888</b>	<b>2594</b>	<b>72.64%</b>	<b>165</b>	<b>124</b>	<b>41</b>	<b>75.15%</b>	<b>9482</b>

1709

CORRECT

0  
7773  
0  
9482

CORRECT